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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A. NO. 927/97

DATE OF ORDER : 1.9.1998

BETWEEN :

Jonnalagada Sridevi

... Applicant(s)

AND

1. The Director of Defence Research and Development Laboratories (DRDL)
Manchanabagh, Hyderabad 500 058.
2. The Employment Officer
Hyderabad Dist. Employment Exchange
(Clerical)
Chikkadapally,
Hyderabad.

... Respondents

Counsel for the Applicant - Shri P.B. Vijay Kumar
Counsel for the Respondents - Shri V. Vinod Kumar
Counsel for the State of A.P. - Shri P. Naveen Rao

Coram :

The Hon'ble Justice Shri D.H. Nasir - Vice Chairman
The Hon'ble Shri H. Rajendra Prasad - Member (A)

(Order per Hon'ble Shri H. Rajendra Prasad, Member (A))

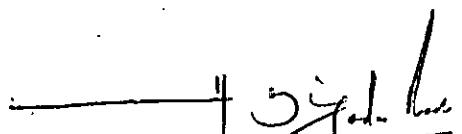
(19)

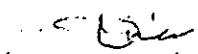
(Order per Hon'ble Shri H. Rajendra Prasad, Member (A))

Heard ~~MS~~/Shri P.B. Vijay Kumar for the Applicant(s),
Shri ~~MS~~ V. Vined Kumar for the Respondents and Shri
P. Naveen Rao for the State of A.P.

The orders passed by this Tribunal today in O.A.
No. 987/96 shall be complied with in this O.A. as well.

A copy of the orders passed in O.A. No. 987/96
shall be kept on record of this file and also supplied
to the Respondents to facilitate further action.


(H. Rajendra Prasad)
Member (A)


(D.H. Nasir)
Vice Chairman

DICTATED IN OPEN COURT

DATED : 24.8.1998

*for the order
Deputy Registrar*

...js/-

O.A.927/97

To

1. The Director of Defence Research and Development Laboratories (DRDL)
Kanchanbagh, Hyderabad-58.
2. One copy to Employment Officer,
Hyderabad Dist. Employment Exchange, (Clerical)
Chikkadpally, Hyderabad.
3. One copy to Mr.P.B.Vijayakumar, Advocate, CAT.Hyd.
4. One copy to Mr.V.Vinod Kumar, Addl.CGSC. CAT.Hyd.
5. One copy to Mr.P.Naveen Rao, Spl.Counsel for A.P.Govt. CAT.Hyd.
6. One copy to HHRP.M.(A) CAT.Hyd.
7. One copy to DR(A) CAT.Hyd.
8. One spare copy

pvm.

28/9/98

I COURT

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE DH NASIR

VICE-CHAIRMAN
AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

DATED: 1-9-1998.

ORDER/JUDGMENT

M.A./R.A./C.A.No.

in
O.A.No. 927/97

T.A.No. (w.p.)

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm.

91W OA 987 (96

